

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शान्ति भूषण): मास्कों से रुकी नेताओं के साथ विचार विमर्श हुआ था। ये विचार विमर्श मुख्य रूप से संयुक्त राष्ट्र समूची कानून सम्मेलन में भारतीय और सोवियत संघ के प्रतिनिधि मण्डलों के बीच सहयोग की वाछनीयता तथा भारत-सोवियत मैत्री को कायम रखने की आवश्यकता के सम्बन्ध में थे।

Proposal to divert Route of Utkal Express and Kalinga Express

1986. SHRI P. K. DEO: Will the Minister of RAILWAYS be pleased to state.

(a) whether there is any proposal to divert either the Utkal Express or the Kalinga Express from Bilaspur via Raipur and Vizianagram to Puri;

(b) whether both these express trains go by the same route i.e., Bilaspur-Kharagpur and Puri and touch only five districts of Orissa, i.e. Sambalpur, Sundargarh, Balasore, Cuttack and Puri; and

(c) whether the proposed route via Raipur and Vizianagram touch Bolangir, Kalahandi, Phulbani, Koraput and Ganjam?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) No.

(b) Yes. However, 77/78 Utkal Express runs on 4 days in a week and 143/144 Kalinga Express runs on one day in a week.

(c) Does not arise

भागलपुर मंदारहिल रेलवे लाइन का जागतारा तक विस्तार किया जाना

1987. डा० राजकी सिंह: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भूतपूर्व रेल मंत्री (श्री ललित नारायण मिश्र) ने भागलपुर—मन्दार हिल रेलवे लाइन का दुमका होते हुए जागतारा तक विस्तार करने का आश्वासन दिया था; और

(ख) क्या सरकार इस आश्वासन को पूरा करने के प्रश्न पर विचार करेगी और यदि हाँ, तो इस बारे में रेल मन्त्रालय द्वारा क्या कार्यवाही करने का प्रस्ताव है?

रेल मंत्री (प्रो० मधु दंडवते): (क) ऐसा कोई वचन दिया गया था रेल मन्त्रालय को इसकी जानकारी नहीं है।

(ख) भागलपुर-मदार हिल लाइन का वैदनाथ घाट (वेबघर) तक विस्तार के लिए एक प्रारम्भिक इंजीनियरी एंव यातायात सर्वेक्षण इस वर्ष के बजट में शामिल कर लिया गया है।

Corruption in Sindri Modernisation Project

1988. SHRI A. K. ROY. Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is in the knowledge of the Ministry that deep-rooted rampant corruption perpetuated by the private contractors in collusion with corrupt officers of Sindri Modernisation Project has been causing colossal loss of public money; and

(b) if so, action taken by the Government in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Two complaints of minor nature have been received against the employees and contractors of Sindri Modernisation Project. One of these

has been investigated and has not been substantiated. The other is under investigation.

Blue-Print for rapid transit system in Delhi

1989 SHRI D D DESAI Will the Minister of RAILWAYS be pleased to state

(a) whether Railways have a blue-print for a Rs 12-crore rapid transit system in Delhi, and

(b) if so, the salient features thereof?

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATF) (a)

and (b) With a view to affording immediate relief to the commuters in Delhi area, a small scheme, which envisages operation of EMU services on the Ring Railway is under study. The approximate capital cost of this scheme for running six car trains would be Rs 18.7 crores and those for 9 car trains Rs 23.2 crores. The scheme is likely to take three years to get completed after it is approved by the Government and if adequate funds can be allotted.

Cases pending in Orissa High Court

1990 SHRI GANANATH PRAHDAN Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) the number of cases pending before the Orissa High Court for more than a year, and

(b) whether there is any proposal to set up a Circuit Court in the Western region of Orissa to expedite the disposal of such cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) 3,111 cases (on 31-12-1976)

(b) No, Sir

Snam Progetti of Italy contract

1991 SHRI KANWAR LAL GUPTA Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state

(a) whether Snam Progetti of Italy got contract on a single basis for Bombay V project FCI,

(b) what was the opinion of the concerned Ministry and FCI about this deal,

(c) name of the person who took the decision to award this contract, and

(d) names of the projects and contracts along with amount which was given to Snam Progetti of Italy during the last three years?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA) (a) Tenders were invited by FCI for the Ammonia Plant of Trombay V. The offer made by Snam Progetti was not the lowest amongst the tenders received. However, the contract was awarded to Snamprogetti on the basis of negotiations. Snamprogetti agreed to match their price with the lowest quotation and also offered to export Indian equipment and services worth \$10 million and for this purpose to receive payment in rupees equivalent to \$10 million. In the case of the Urea Plant tenders were not invited and the contract was awarded to Snamprogetti through negotiation. In this case also, Snamprogetti agreed to an export obligation of \$6 million.

(b) and (c) In an action plan drawn up for the implementation of Trombay V project in July, 1975, FCI had recommended the invitation of bids for the selection of the engineering contractors or the Ammonia and Urea plants. The action plan was considered in an inter-Ministerial meeting and it was decided that bids should be invited for awarding the contracts for both the plants. FCI accordingly invited bids for the award of the Ammonia plant contract. Snamprogetti who was